

is made to negotiate what Pakistan describes a settlement of the Jammu and Kashmir dispute. Pakistan in its reply has relegated the question of arms reduction to a subsidiary position and does not seem as anxious as the Government of India to see a reduction of the mounting burden of armaments. The Government of India have expressed the view that such reduction in arms will be good in itself and found to have a wholesome effect on the economy of both countries and create a better atmosphere all round.

(c) A copy of the correspondence between the two countries on the subject is laid on the Table of the House. [Placed in Library. See No. LT-334/67].

Visas given to Pak. Nationals for Visiting India

21. Shri C. C. Desai: Will the Minister of External Affairs be pleased to state:

(a) The number of cases in which visas were given by the Indian High Commissioner to Pakistani nationals for visiting India since the 1st January, 1966;

(b) the number of cases in which the Pakistani authorities gave visas to Indian nationals visiting Pakistan;

(c) if the two numbers are very disparate, the action Government propose to take to ensure uniformity in the practice relating to granting of visas; and

(d) whether Government are aware that while Pakistani nationals get visas fairly easily for visit to India. Pakistani authorities do not extend the same facility to Indian nationals even on humanitarian grounds with the consequential discontent on the part of the Indian public including Muslims, Parsees and Christians?

The Minister of External Affairs (Shri M. C. Chagla): (a) The statistics of visas issued by the Indian Missions in Pakistan to Pakistani

nationals since 1st January, 1966 are being collected and will be placed on the Table of the House as soon as available.

(b) and (c). The Pakistani authorities do not intimate their figures to us.

(d) Yes, Sir. Whenever cases involving hardship to Indian nationals in securing visas for visiting Pakistan on humanitarian grounds are brought to our notice, they are taken up with the Government of Pakistan.

गजियाबाद के निकट हेलीकाप्टर की दुर्घटना

22. श्री हुकम चंद कल्लवाय :
श्री राम सिंह धाररवाल :

क्या एसा मर्वा यह बताने की कृपा करेंगे कि :

(क) क्या यह मन्व है कि 28 मार्च, 1967 को गजियाबाद रेनवे स्टेशन के निकट भारतीय वायुसेना का एक हेलीकाप्टर विमान दुर्घटनाग्रस्त हो गया था ;

(ख) यदि हाँ, तो इसके क्या कारण थे ; और

(ग) इस दुर्घटना में जान और माल की कितनी हानि हुई ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) :

(क) जी हाँ।

(ख) दुर्घटना टेलरोटर के एक संघटक की मेटल फटींग कारण तकनीकी खराबी के कारण हुई।

(ग) न तो कोई जनहानि हुई और न किसी धर्मीक सम्पत्ति को नुकसान ही। दुर्घटना के कारण विमान की क्षति कम्बो क्षति का अनुमान लगाना जा रहा है।